

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6036
ANSWERED ON:14.05.2012
SARDAR SAROVAR PROJECT
Mahendrasinh Shri Chauhan ;Pathak Shri Harin

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any steps/action have been taken by the Government to call for the report on the R&R works relating to the Sardar Sarovar Project in Maharashtra;
- (b) if so, the details thereof; and
- (c) by when the next meeting of the R&R sub-group of NCA is likely to be convened?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) & (b) The Secretary, Ministry of Social Justice & Empowerment, in his capacity as the Chairman of the R&R Sub-Group of Narmada Control Authority, wrote to the Government of Maharashtra on 25.2.2011, 20.6.2011 and 14.7.2011 for early completion of Resettlement and Rehabilitation (R&R) work by way of
- (i) allotment of one hectare additional land to major sons of Project Affected Families (PAFs) at the present dam height of EL 121.92 meters, and
 - (ii) in respect of declared PAFs remaining for R&R between present dam height and the Full Reservoir Level.
- (c) A meeting of the R&R Sub-Group, fixed for 6th February, 2012 was postponed at the request of certain State Governments. Next meeting of the Sub-Group has been fixed on 29th May, 2012.